CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

OA No.59/2004

Dated Thursday this the 4th day of March, 2004.

CORAM

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN HON'BLE MR.H.P.DAS, ADMINISTRATIVE MEMBER

K.A.Muraleedharan S/o K.V.Achuthan Station Director All India Radio Thrissur.

Applicant.

(By advocate Mr.M.R.Hariraj)

Versus

- Union of India, represented by The Secretary Ministry of Information and Broadcasting New Delhi.
- Director General
 All India Radio
 New Delhi.

Respondents

(By advocate Mr.C.Rajendran, SCGSC)

The application having been heard on 4th March, 2004, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

The applicant presently working as Station Director, All India Radio, Thrissur, has filed this application challenging A-1 order dated 14.1.2004 by which he has been transferred and posted at AIR, Mangalore against a vacant post of JTS. The impugned order is challenged mainly on the ground that the applicant being an STS official cannot be reverted to JTS.

- 2. The respondents are yet to file reply statement.
- 3. However, when the application came up for hearing, the learned counsel of the applicant produced for our perusal an order dated 4.2.04 by which the applicant has been promoted to the Senior Time Scale of Indian Broadcasting (Programme) Service, on regular basis.

فتخ بتمر

- 4. Taking note of the development, the learned counsel of the applicant states that the applicant does not want to press the Original Application.
- 5. Hence the Original Application is closed as not pressed.

 Dated 4th March, 2004.

12.6.2

H.P.DAS ADMINISTRATIVE MEMBER

A.V.HARIDASAN VICE CHAIRMAN

aa.